

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gujarat Foils Limited Date of Commencement of Liquidation: 16-09-2019; List of Stakeholders as on Date: 21-10-2020; Name of IP: Mr. Alok Kailash Saksena; Last 5 digitof registration number: 10134

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	7	4315111506	7	4315111506	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	51800000	2	51800000	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	46	6101481	46	2112925	0	3988556	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	2461027693	4	342314511	0	2118713182	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	132	76059055	132	59839987	0	16219068	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		192	6910099735	191	4771178929	0	2138920806	0	